

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 11
173/241-242/PB/2019

IN THE MATTER OF:

Emaar Holding II

.... Applicant/petitioner

v.

EMAAR MGF Land Ltd. & Ors.

.... Respondent

Order under Section 241-242

Order delivered on 24.07.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Mr. S.N. Mukherjee & Mr. Sudhir Makkar,
Sr. Advs. with Mr. Dheeraj Nair, Mr. Kumar
Kislay & Mr. Angad Baxi, Advs.

For the Respondent

Mr. Sajan Poovayya, Sr. Adv. with Mr. Kunal
Sinha, Mr. Pratibhann Singh Kharola & Ms.
Raksha Agarwal, Advs. for R-1

Mr. Krishnendu Datta, Mr. Kunal Mimani &
Ms. Mehak, Advs. for R-9

Dr. U.K. Chaudhary & Mr. Abhinav Vasishth, Sr.
Advs., Ms. Manisha Chaudhary, Mr. Mansumyer
Singh, Mr. Pratham Soni & Ms. Priya Singh,
Advs. for R-2,3, 4 & 8

ORDER

List on 28.07.2020.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)